

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

CP (IB) No. 129/Chd/Pb/2022

IN THE MATTER OF:

Abhijit Singh

... Petitioner-Financial Creditor

Versus

Umesh Developers Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 15.02.2024

CORAM:

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Anil Kumar Aggarwal, Advocate

For the Respondent : Ms. Ramneek Kaur, proxy counsel for Mr. Pulkit Goyal, Advocate

ORDER

At the request of both the parties. Let the matter be listed on 02.04.2024 for arguments.

**Sd/-
(L. N. GUPTA)
HON'BLE MEMBER (T)**

**Sd/-
(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**